

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA
UNSTARRED QUESTION NO. – 2074
ANSWERED ON 12/02/2026

FUNDING DELAY FOR THE HOGENAKKAL WATER SUPPLY PROJECT PHASE-III

2074. SHRI K E PRAKASH:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has taken note of the statement made by the Finance Minister of Tamil Nadu at the pre-Union Budget consultation meeting chaired by the Union Finance Minister in New Delhi, wherein it was stated that the Union Government's refusal to provide its Rs. 2,283 crore share for the Hogenakkal Water Supply Project Phase-III has delayed the financial closure of the project;
- (b) if so, the details thereof; and
- (c) the steps proposed to be taken by the Union Government to release the pending funds and ensure timely implementation of the project to meet the drinking water needs of the beneficiaries in the said State?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

- (a) to (c) Since August 2019, Government of India is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal, in partnership with States/ UTs including Tamil Nadu, to make provision of tap water connection to every rural household of the country. The Union Cabinet approved the implementation of JJM for a period of five years i.e. 2019-20 to 2023-24, during which, States/ UTs were required to complete the planning, approval, and implementation of water supply schemes under the mission. States/ UTs were also informed that the central support under JJM would be limited to the funds availed during the mission period only.

The State Level Scheme Sanctioning Committee (SLSSC) of the Government of Tamil Nadu accorded approval to Hogenakkal Water Supply Project, Phase-III, in June 2023; however, the project could not be awarded within the mission period.

Hon'ble Finance Minister during her budget speech 2025-26 had announced extension of JJM until 2028.
